## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 141/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2017

NAME OF THE PARTIES: M/s. Global Aviation Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Rayer L Shah & co Ad wo col Rayer L Shed

## **ORDER**

C.S.A. No. 141/230-232/NCLT/MB/MAH/2017 C.S.A. No. 142/230-232/NCLT/MB/MAH/2017

Application disposed of, vide separate Orders.

B.S.V. PRAKASH KUMAR Member (Judicial).

Sd/-V. NALLASENAPATHY Member (Technical).